

HIGH COURT OF JUDICATURE AT ALLAHABAD

NOTIFICATION

DATED: ALLAHABAD: March 28, 2025

No. 139 /Admin. (Services)/2025

In exercise of the powers conferred under Clause 12-D (Note) of Financial Hand Book, Volume-V (Part-I), Chapter-II, High Court of Judicature at Allahabad hereby delegates Financial Powers to Sri **Dinesh Chand**, District & Sessions Judge, Etah till the new Principal Judge, Family Court, Etah assumes charge of the office.

BY ORDER OF THE HON'BLE COURT

sd/-
(RAJEEV BHARTI)
REGISTRAR GENERAL

No. 152 /Admin. (Services)/2025 Dated: Allahabad: March 28, 2025

Copy forwarded for information and necessary action to:

1. The Executive Chairman, U.P. State Legal Services Authority, Third Floor, Jawahar Bhawan Annexe, Lucknow-226001.
2. Pramukh Sachiv, Niyukti, U.P. Shasan, Lucknow.
3. Pramukh Sachiv, Nyay Evam Vidhiparamarshi, Uttar Pradesh Shasan, Lucknow.
4. The Special Secretary (Law) and Additional Legal Remembrancer, Government of U.P. Supreme Court (Legal Cell), III Floor, Bar Council of India Building, 21 Rouse Avenue Urdu Ghar Marg, New Delhi.
5. The Director, Institute of Judicial Training & Research, U.P., Vineet Khand, Gomti Nagar, Lucknow (Information available on E-mail).
6. The Additional Director, Treasury, Camp Office, First Floor, New Treasury Building, Kutchery Road, Allahabad.
7. All the District & Sessions Judges and Principal Judges, Family Court. (Information available on E-mail).
8. The Senior Registrar, High Court, Lucknow Bench, Lucknow.(Information available on E-mail).
9. The Registrar (Judicial) (Confidential), High Court, Allahabad. (Information available on E-mail)
10. The Registrar (Judicial) (Budget), High Court, Allahabad. (Information available on E-mail)
11. The Joint Registrar (Judicial) (Computer), High Court, Allahabad. (Information available on E-mail)
12. The Joint Registrar (Judicial) (Inspection), High Court, Allahabad. (Information available on E-mail)
13. The Deputy Registrar (G), High Court, Allahabad. (Information available on E-mail)
14. The Deputy Registrar (Admin. Misc.-2), High Court, Allahabad (Information available on E-mail)
15. The Deputy Registrar (Conf. 'B'), High Court, Allahabad. (Information available on E-mail)
16. The Assistant Registrar (Admin.A-3), High Court, Allahabad. (Information available on E-mail)
17. The Assistant Registrar (Admin. A-2), High Court, Allahabad. (Information available on E-mail)
18. The Assistant Registrar (Admin. C), High Court, Allahabad. (Information available on E-mail)
19. The Director, Printing & Stationery, U.P. Allahabad for publication of the notification in the next issue of the Gazette.
20. The Publication Secretary, U.P. Judicial Services Association Office, A-1, River Bank Judges Colony, Lucknow.
21. P.Ss. to Hon'ble Administrative Judges with the request to place this notification before Their Lordships for kind perusal. (Information available on E-mail).

BY ORDER OF THE HON'BLE COURT,

sd/-
(SATISH KUMAR PUSHKAR)
JOINT REGISTRAR (SERVICES)